

[English]

**Children Homes And Remand Homes**

2560. SHRI C.P. MUDALAGIRIYAPPA: Will the Minister of WELFARE be pleased to state:

(a) whether any policy has been laid down for attending to the problems of accommodation and training of children in remand homes; and

(b) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) Juvenile Justice Act, 1986 provides for Observation Homes for temporary reception of juveniles during the pendency of any inquiry regarding them. The Observation Home has to provide accommodation, maintenance, facilities for medical examination and treatment and also with facilities for useful occupation.

(b) While the administration of the Juvenile Justice Act, 1986 is the responsibility of the State Governments/UTs, the Government of India has initiated a Scheme of Prevention and Control of Juvenile Social Maladjustment under which 50% of the expenditure on the setting up of and up gradation of services in Observation Home is met by the Central Government.

[Translation]

**Proposal To Start CGHS (Allopathic) Dispensaries in Shifts**

2561. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to start CGHS dispensaries (Allopathic) in morning and evening shifts as were used to be open earlier in order to help the patients;

(b) if so, the details thereof and the policy and guidelines being adopted by Government in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) to (c) A proposal for structuring the working hours of dispensaries is under consideration. No guidelines have, however, been finalised so far.

[English]

**Jabalpur Project**

2562. SHRI SHRAVANKUMARPATEL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government of Madhya Pradesh had submitted a "Jabalpur Habitat Improvement Project" envisaging collaboration with West Germany in the year 1989;

(b) if so, the details of the project; and the action taken so far in the matter; and

(c) the time by which the project is likely to be taken up for implementation and the details of the amount to be spent thereon?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) :- Yes, Sir. A proposal for financing Habitat Improvement Projects in four cities including Jabalpur was sent by the Government of Madhya Pradesh during 1989.

(b) Keeping in view the poor performance of the on going Habitat Project at Indore the Union Government did not consider it feasible to pose the project for external assistance. The government of Madhya Pradesh were advised to demonstrate better

performance in respect of the Indore Project before the question of posing a further Habitat Project for external assistance could be considered.

(c) Does not arise.

#### **Funds Under Nehru Rozgar Yojana**

2563. SHRI SATYAGOPAL MISRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the amount released so far, for Nehru

Rozgar Yojana during 1990-91 and 1991-92, State-wise; and

(b) the actual allocation to different State/ Union Territories for the said scheme during 1990-91 and 1991-92?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT. (SHRI M. ARUNACHALAM): (a) and (b). A statement showing the central funds allocated and released during 1990-91 and allocated tentatively for 1991-92 is attached.